

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:315
ANSWERED ON:24.07.2009
DPRS UNDER JNNURM
Naik Dr. Sanjeev Ganesh,Sule Supriya

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Details Project Reports (DPRs) submitted by various States, including Maharashtra, under Urban Infrastructure and Governance (UIG) component of JNNURM have been approved during the last two years and the current year;
- (b) if so, the details thereof, State and year-wise;
- (c) whether there is an inordinate delay in sanctioning/approval of the DPRs; and
- (d) the steps taken to accord approval to the projects expeditiously?

Answer

MINISTER OF URBAN DEVELOPMENT(SHRI S. JAIPAL REDDY)

(a)to(d): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.315 FOR 24.7.2009 REGARDING DPRs UNDER JNNURM.

(a)&(b): List indicating Detailed Project Reports (DPRs) received from various States under Urban Infrastructure & Governance (UIG) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and projects approved during the last two years and the current year is enclosed as Annexure I.

(c): No, Madam.

(d): All the proposals which are found to be in conformity with the guidelines of JNNURM are considered by the Central Sanctioning and Monitoring Committee (CSMC) for approval subject to their technical clearance and availability of funds.